

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTICE**

Dated Guwahati, the ~~23<sup>rd</sup>~~<sup>23<sup>rd</sup></sup> September, 2022

All the learned Advocates who have submitted applications for Designation of Senior Advocate for the state of Assam are requested to kindly collect their respective annexed copies of judgments and publications submitted along with their applications from Chief Justice's Secretariat at the earliest. The copies of judgments and publications will be disposed off, if the applicants fail to collect them within 1 (one) month from issuance of this notice.

**By Order,**

sd/-

**REGISTRAR GENERAL**

**Memo No.HC. III -23/2019/4585/G, Dated: 23<sup>rd</sup> September, 2022.**

**Copy to:**

1. Shri Devajit Saikia, Senior Advocate and Advocate General, Assam.
2. Smti. Millie Hazarika, Senior Advocate, Gauhati High Court, Guwahati.
3. The Registrar (Vigil./Admin./Judl./Estt.) Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
6. The P.S. to Hon'ble Mr. Justice N. Kotiswar Singh, Judge, Gauhati High Court, Guwahati.
7. The P.S. to Hon'ble Mr. Justice M.R. Pathak, Judge, Gauhati High Court, Guwahati.
8. The Court Officer No.1/2, Gauhati High Court, Guwahati for information and necessary action.
9. The Chief Security Officer, Gauhati High Court, Guwahati.
10. The C.A. to Registrar General, Gauhati High Court, Guwahati.

  
23/9/22  
**REGISTRAR GENERAL**